

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 139

COMP.APPL/177(CH)2023
COMP.APPL/202 (CH)2023
&
CP No. 98/Chd/Chd/2023

IN THE MATTER OF:-

Surinder Singh Cheema

...

Petitioner

Versus

Geetu Constructions Private Limited ...

Respondents

Under Section: Sec. 241(l)Sec 242(4)

Rule: Rule 11 of NCLT

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.09.2024.

Sd/-

Court Officer

July 12, 2024